NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/226/2016

NAME OF THE PETITIONER(S)

: Mohan Paul

NAME OF THE RESPONDENT(S)

: M/s City Hospital Private Limited & 5 others

UNDER SECTION

: 111

Sl.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) T.K. SHAJAHAN

COUNSEL FOR PETITOONER

Shujall

2) V. HALLEL BEN

FOR MANOT MENON

Coursel for Repondut.

O. Hall Bu

ORDER

Shri T.K.Shajahan, Counsel for Petitioner present. Mr. V.Hallel Ben, proxy representing Shri Manoj Menon, Senior Counsel for respondent present. Counsel for respondent sought time for further submissions in the matter. Time enlarged at request. Put up on 7/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)